

 <p>INDIA</p> <p>CREATING WEALTH FOR WELLBEING</p>	<p><b>एनएलसी इंडिया लिमिटेड</b>          (पूर्व में नेयवेली लिग्नाइट कॉर्पोरेशन लिमिटेड)          (भारत सरकार का नवरात्रन उद्यम)          पंजीकृत कार्यालय: प्रथम तल, नं 8, मेयर सत्यमूर्ति रोड,          एफ.एस.डी, भारतीय खाद्य निगम, एगमोर कॉम्प्लेक्स,          चेटपेट, चेन्नई - 600031</p>	<p><b>NLC India Limited</b>          (Formerly Neyveli Lignite Corporation Ltd)          Navratna - A Government of India's Enterprise          Regd. Office: First Floor, No.8, Mayor Sathyamurthy Road,          FSD, Egmore Complex of Food Corporation of India,          Chetpet, Chennai - 600031</p>	 <p>पंडित गोविंद वल्लभ पंत</p>
<p>सी आई एन / CIN : L93090TN1956GOI003507          जीएसटीएन / GSTN : 33AAACN1121C1ZG  <b>वाणिज्यिक विभाग / COMMERCIAL DEPARTMENT</b>          निगमित कार्यालय : ब्लॉक-1, नेयवेली-607801,          कडलूर जिला, तमिलनाडु          Corporate Office: Block-1, Neyveli - 607 801          Cuddalore District, Tamil Nadu          दूरभाष/Phone: 04142-253429 फैक्स /Fax: 04142-252646, 254429 वेबसाइट/Website: <a href="http://www.nlcindia.com">www.nlcindia.com</a> ई-मेल/E-Mail: <a href="mailto:commercial@nlcindia.com">commercial@nlcindia.com</a></p>			

Lr.No. NLC/ Comml./ Expected revenue /2017-18

Date: 29.11.2017

To  
 The Secretary,  
 Central Electricity Regulatory Commission,  
 3rd & 4th floor, Chanderlok Building,  
 36, Janpath Marg,  
**NEW DELHI - 110 001 .**

Sir,

Sub : Furnishing of details of expected revenue from Tariffs and charges in respect of NLC India Thermal Power Stations – Reg.

Ref : CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

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Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations as on 30.09.2017 in line with the CERC Regulations cited.

The above may please be taken on record.

Thanking you,

Yours faithfully,  
 For NLC INDIA Limited



Chief General Manager / Commercial

Encl : As above

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S.NO	DESCRIPTION	PAGE
1	FORM-1	3-4
2	FORM-2	5-6
3	The details of expected revenue from Tariffs and charges in respect of NLC India Limited- Thermal Power Stations as on 30.09.2017- NLC-TPS I, NLC-TPS I Expansion, NLC -TPS II Stage I , NLC - TPS II Stage II , NLC TPS II Expansion and NLC-Barsingsar TPS (certified by Auditors)	7-20
4	Soft Copy of Annexure – The details of expected revenue from Tariffs and charges in respect of NLC Thermal Power Stations in a CD	Enclosed

**BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**NEW DELHI**

**IN THE MATTER OF:**

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC INDIA Limited Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

**IN THE MATTER OF**

Revenue Information for the year 2017-18

**AND IN THE MATTER OF**

NLC INDIA Limited

Formerly Neyveli Lignite Corporation Limited,  
First Floor, No.8, Mayor Sathyamurthy Road,  
FSD, Egmore Complex of Food Corporation of India,  
Chetpet, Chennai – 600031

..... PETITIONER

THE PETITIONER HUMBLY STATES THAT:

**BACKGROUND:**

- 1.0 In exercise of powers conferred under Section 62(5) read with section 178(2)(u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation.



- 2.0 Accordingly, NLC INDIA Limited is furnishing to CERC in respect of NLC India's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formats (annexed to the Regulation) which are duly certified by the Auditors, along with details in soft copy.
- 3.0 As specified in the Regulations, the details for the year 2014-15, 2015-16, 2016-17 are based on the audited financial statements of that years, the first half of the current financial year 2017-18, is based on statements of accounts up to 30.09.2017 and that for the 2<sup>nd</sup> half of the current financial year (2017-18) and for the ensuing year 2018-19 are based on provisional / estimated figures.

**PRAYER:**

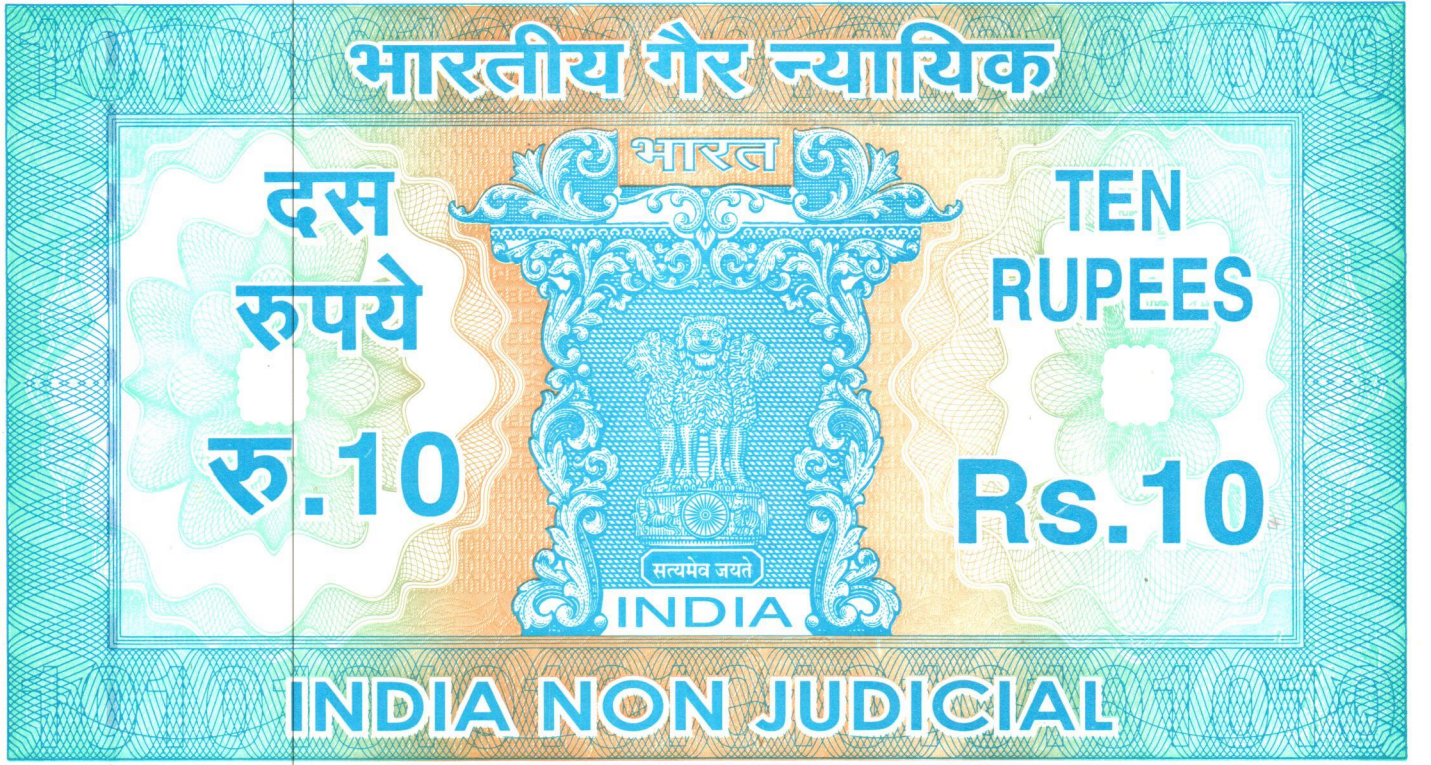
NLC humbly requests the Hon'ble Commission

1. To take on record the details of expected revenue from Tariffs and charges submitted by NLC INDIA LTD in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 vide this affidavit.

**DATE:29.11.2017**



**PETITIONER**



தமிழ்நாடு தமில்நாடு TAMIL NADU

NLC India Ltd.  
Neyveli.

S. Somenmar 46AA 792764

S.சிவக்குமார்  
முத்திரைதான் விற்பனையாளர்.  
R.C.No.9581 81/10-4  
சிவக்குமார் ஸ்டோர் T.P.ரோடு  
வட்டம்-9, நெய்வேலி-607 801.

FORM 2

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW DELHI

**IN THE MATTER OF:**

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC India Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010

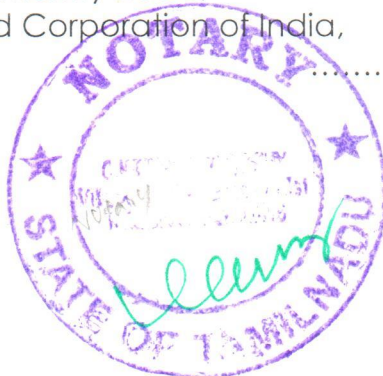
**IN THE MATTER OF**

Revenue from Tariff and charges Information for the year 2017-18

**AND IN THE MATTER OF**

NLC INDIA Limited  
(Formerly Neyveli Lignite Corporation Limited)  
First Floor, No.8, Mayor Sathyamurthy Road,  
FSD, Egmore Complex of Food Corporation of India,  
Chetpet, Chennai – 600031

PETITIONER



Affidavit verifying the Petition:

I, A.Ganesan son of Shri.M.Alagarsamy, aged 57 years, residing at 14, Type IV, BLOCK-16, NEYVELI - 607 801, do solemnly affirm and say as follows:

I am the Chief General Manager /Commercial of the NLC INDIA LIMITED, the Petitioner in the above matter and am duly authorized by the said Petitioner to make this affidavit

- Hon'ble Commission vide CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2009 dated 12.04.2010 has directed the generating companies, falling within the regulatory jurisdiction of the Commission to furnish the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation. Accordingly NLC is filing the details of expected revenue from Tariffs and charges of NLC INDIA Limited Thermal power stations vide this affidavit.

2. The statements made in FORM 1 enclosed, containing a total number of 16 pages herein now shown to me are true to my knowledge and based on information and I believe them to be true.

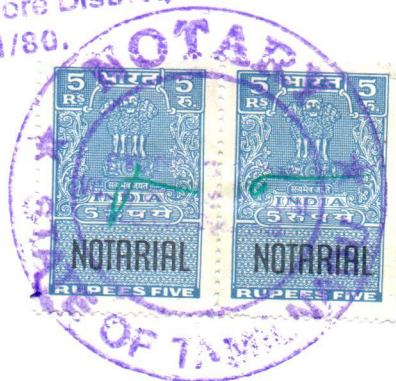
Solemnly affirm at NEYVELI on this day of 29.11.2017 that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

**A.GANESAN**

**Chief General Manager / Commercial / NLC India LTD.**

Identified before me by

*C. Krishnamoorthy*  
**C. KRISHNAMOORTHY, MA, BL,**  
**ADVOCATE & NOTARY PUBLIC,**  
**BLOCK-2, NEYVELI-1.**  
Villupuram & Cuddalore District,  
Roll No: 531/80.



## CERTIFICATE

We have examined the expected revenue calculated based on the tariff and charges determined by CERC of NLC INDIA LIMITED (formerly Neyveli Lignite Corporation Limited) (herein after referred to as 'The Company') having registered office at First floor, No 8, Mayor Sathyamurthy Road, FSD , Egmore Complex of Food Corporation of India, Chetpet, Chennai 600 031, Tamil Nadu, in accordance with Standard of Assurance Engagement 3400, 'The Examination of Prospective Financial Information' issued by Institute of Chartered Accountants of India.

The presentation and preparation of the expected revenue including the assumptions, is the responsibility of the management and has been approved by the General Manager of each Power Stations of the Company. The sources of the information are set out in Annexure I

Our responsibility is to examine the evidence supporting and not the verification of the expected revenue, therefore we do not vouch for the accuracy of the same. This statement has been prepared in pursuant to the Clause 3 under Chapter 2 of the CERC (Procedure for calculating the expected revenue from tariffs and Charges) Regulations 2010 for NLC TPSI 600 MW, NLC TPS I Expansion 420 MW, NLC TPS II Stage I 630 MW, NLC TPSII Stage II 840 MW, Barsingsar TPS 250 MW and NLC TPS II Expansion 500 MW of the Company.

NLC INDIA Limited, as a generating company, shall submit information in the formats in respect of expected revenue from tariffs and charges determined by the Commission from time to time.

- .1 The said company had submitted the following documents in preparation of the certificate
- Company Trial balance as on 31.03.2017
  - Company Trial balance as on 30.09.2017
  - Productions details furnished by the General Managers of respective power generating units
  - Basis of Annual Fixed charges for the control period 2014-19 - Tariff order(s) issued by CERC in respect to NLC TPS I, NLC TPS I



B.O.: No.28, 7th Main, 2nd Block, Jaya Nagar, Bangalore - 560 011. Ph.: 080 26567973 Fax: 080 26604557 E-mail: blr1@chandranandraman.com

Yogavarshini, No.104/1, 1st Floor, 7th Main, 3rd Block, 4th Stage, Basaveshwaranagar, Bangalore - 560 079. Ph.: 080 23385000 Fax: 080 23228795 Email: suresh@chandranandraman.com

No.11, AG Plaza Ganesh Temple Street, 3rd Block HRBR Layout, Kalyan Nagar, Bangalore - 560 043. Ph.: 080 42036839 Email: lokesh@chandranandraman.com

*True Copy Attested*

Expansion, NLC TPS II (Stage I and Stage II), BTPS and NLC TPS II Expansion.

- e. Energy charges are adopted as per CERC Regulations 2014 and
- f. Schedules for the year 2016-17 & up to Sep 2017.

2. The following assumptions were taken into account while preparing the statements.

- a. Information furnished for the previous year (2016-17) and April-2017 to September-2017 of the current year on actual basis and Oct-2017 to March-2018 of the current year on estimation basis
- b. The UI revenue depends on the unit operating conditions and grid frequency. It should not be viewed as normal regular revenue through tariff. UI revenue depends on the system demand varies with success of monsoon activities.
- c. The Power trading revenue depends on the quantum of power surrendered by beneficiaries and trading conditions prevailing in the trading market. It should not be viewed as normal regular revenue through tariff.
- d. Operating norms / Financial norms specified by the Commission have been taken for determination of the power tariff for the period 2014-19.

3. Expected Capacity charges, Return on Equity recoverable are based on the tariff order(s) given by CERC as indicated above. In case of Energy Charges, Management has adopted lesser Lignite Transfer Price than approved by CERC from FY 2016-17 onwards.

Based on our examination of the evidence supporting the assumption, nothing has come to our attention, which causes us to believe that assumptions do not provide a reasonable basis for the forecast. Further, we certify that the expected revenue statement namely Form-1 and Form-2 of the respective power stations of the company is properly prepared on the basis of the assumptions mentioned above and on consistent basis with the historical financial statements, using appropriate accounting principle.

Actual results are likely to be different from the forecast since the anticipated events might not occur as expected and the variation might be material.

Date : 24<sup>th</sup> Nov. 2017

Place : Chennai



For CHANDRAN & RAMANI  
CHARTERED ACCOUNTANTS  
REGISTRATION No.: 000571S

S. Pattabiraman  
(S. PATTABIRAMAN)  
PARTNER  
M.No.: 14309

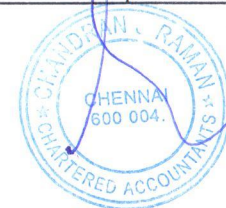
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Name of Utility : NLC INDIA LIMITED  
Name of Plant : Thermal Power Station - I (600 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	78.446	68.225	70.940	72.000
1b	Actual/Expected Auxiliary Energy Consumption	%	11.894	12.571	11.429	12.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	288.24	144.08	149.80	320.89
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	8.31	3.70	3.84	7.91
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3004.63	1439.74	1488.85	3030.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	453.30	429.10	429.10	429.10
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	1362.00	617.79	638.87	1300.38
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1790.00	2437.00	2437.00	2437.00
6a*	Actual UI generation	MU	-36.55	-28.33	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	169.65	191.76	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	-6.20	-5.43	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	1650.24	761.87	788.67	1621.27

True Copy Attested



Name of Utility : NLC INDIA LIMITED  
Name of Plant: NLC- Thermal Power Station - I (600 MW)

FORM NO : 2

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	67.738	58.917	78.446	69.579	72.000
1b	Actual/Expected Auxiliary Energy Consumption	%	12.067	12.149	11.894	12.000	12.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	243.972	223.721	288.243	293.878	320.893
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	6.927	6.110	8.312	7.538	7.910
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2,850.572	2,486.595	3,004.625	2,928.587	3,030.483
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	329.100	402.500	453.300	429.100	429.100
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	938.123	1,000.855	1,361.997	1,256.657	1,300.380
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1312.00	1409.00	1409.00	1409.00	2437.00
6a	Actual UI generation	MU	25.618	- 15.029	- 36.545	-	-
6b	Actual UI rate	Paise/Kwhr	373.16	109.09	169.65	0.00	
6c	Actual Revenue from UI	₹ in Crore	9.560	- 1.639	- 6.200	-	-
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	958.81	1224.58	1650.24	1550.54	1621.27

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**Name of Utility : NLC INDIA LIMITED**  
**Name of Plant : Thermal Power Station - II Stage 1 (630 MW)**

**FORM NO : 1**

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	92.120	87.740	74.120	75.000
1b	Actual/Expected Auxiliary Energy Consumption	%	9.780	9.780	10.180	10.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	248.42	130.89	119.90	276.00
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	7.33	3.67	3.67	7.33
2c	Actual/Expected recovery of Incentive	₹ in Crore	2.56	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3709.33	1595.57	1689.95	3429.33
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	313.20	302.30	302.30	302.30
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	1161.76	482.34	510.87	1036.69
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2085/2194	2435.00	2435.00	2435.00
6a	Actual UI generation	MU	92.63	79.39	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	173.16	157.20	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	16.04	12.48	0.00	0.00
7	Actual Revenue from Trade	₹ in Crore	50.18	17.56	0.00	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1462.93	630.79	630.77	1312.68

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Name of Utility : NLC INDIA LIMITED  
Name of Plant : Thermal Power Station - II Stage 2 (840 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	90.270	90.640	77.660	75.000
1b	Actual/Expected Auxiliary Energy Consumption	%	9.850	9.700	10.000	10.000
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	312.96	170.61	170.61	389.64
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	29.74	13.91	13.91	25.90
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	4901.22	2115.25	2411.95	4671.56
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	313.40	300.20	300.20	300.20
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	1536.04	635.00	724.07	1402.40
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2085/2194	2435.00	2435.00	2435.00
6a	Actual UI generation	MU	131.88	108.21	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	167.27	160.71	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	22.06	17.39	0.00	0.00
7	Actual Revenue from Trade	₹ in Crore	43.12	55.66	0.00	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1892.12	861.27	894.68	1792.04

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**Name of Utility : NLC INDIA LIMITED**  
**Name of Plant : Thermal Power Station - II Stage 1 (630 MW)**

**FORM NO : 2**

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	87.78	85.97	92.12	71.85	75.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.58	9.72	9.78	10.09	10.00
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	224.03	235.93	248.42	250.79	276.00
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	7.29	7.33	7.33	7.33	7.33
2c	Actual/Expected recovery of Incentive	₹ in Crore	16.34	8.23	2.56	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3984.77	3832.65	3709.33	3285.52	3429.33
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	230.87	243.05	313.20	302.30	302.30
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	919.98	931.52	1161.76	993.21	1036.69
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1568.00	1568.00	1568.00
6a	Actual UI generation	MU	6.40	13.02	92.63	79.39	0.00
6b	Actual UI rate	Paise/Kwhr	760.94	325.65	173.16	157.20	0.00
6c	Actual Revenue from UI	₹ in Crore	4.87	4.24	16.04	12.48	0.00
7	Actual Revenue from Trade	₹ in Crore			50.18	17.56	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1160.34	1175.68	1462.93	1261.56	1312.68



**Name of Utility : NLC INDIA LIMITED**  
**Name of Plant : Thermal Power Station - II Stage 2 (840 MW)**

**FORM NO : 2**

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	87.17	83.11	90.27	90.27	75.00
1b	Actual/Expected Auxilary Energy Consumption	%	9.61	9.85	9.85	9.85	10.00
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	289.50	301.50	312.96	341.22	389.64
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	33.42	31.66	29.74	27.82	25.90
2c	Actual/Expected recovery of Incentive	₹ in Crore	20.01	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	5383.03	4993.92	4901.22	4527.20	4671.56
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	231.00	243.13	313.40	300.20	300.20
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	1243.48	1214.18	1536.04	1359.07	1402.40
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1568.00	1568.00	1568.00
6a	Actual UI generation	MU	-3.30	-2.77	131.88	108.21	0.00
6b	Actual UI rate	Paise/Kwhr	-1412.12	-740.07	167.27	160.71	0.00
6c	Actual Revenue from UI	₹ in Crore	4.66	2.05	22.06	17.39	0.00
7	Actual Revenue from Trade	₹ in Crore			43.12	55.66	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1553.00	1515.68	1892.12	1755.95	1792.04

True Copy Attested

*[Signature]*



Name of Utility : NLC INDIA LIMITED  
Name of Plant : Thermal Power Station - I Expansion (420 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	94.611	92.570	76.015	80.000
1b	Actual/Expected Auxiliary Energy Consumption	%	8.451	8.670	8.500	8.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	273.02	137.18	134.78	276.18
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	85.78	39.91	39.91	73.86
2c	Actual/Expected recovery of Incentive	₹ in Crore	3.83	2.28	-2.28	0.00
3	Actual/Expected Scheduled Generation	MU	2769.04	1164.77	1276.00	2693.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	293.60	277.50	277.50	277.50
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	812.99	323.22	354.09	747.31
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2085/2194	2435.00	2435.00	2435.00
6a	Actual UI generation	MU	146.70	77.38	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	180.98	184.67	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	26.55	14.29	0.00	0.00
7	Actual Revenue from Trade	₹ in Crore	38.01	41.75	0.00	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1127.85	504.43	486.59	1023.49

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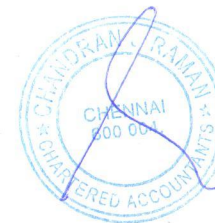


**Name of Utility : NLC INDIA LIMITED**  
**Name of Plant : Thermal Power Station - I Expansion (420 MW)**

FORM NO : 2

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	92.58	90.31	94.61	79.30	80.00
1b	Actual/Expected Auxiliary Energy Consumption	%	8.21	8.20	8.45	8.50	8.50
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	321.76	315.10	273.02	271.96	276.18
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	108.45	95.50	85.78	79.82	73.86
2c	Actual/Expected recovery of Incentive	₹ in Crore	20.03	14.04	3.83	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	3093.75	2981.40	2769.04	2440.77	2693.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	231.30	270.30	293.60	277.50	277.50
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	715.58	805.87	812.99	677.31	747.31
5b	Actual/Expected Fuel Price considered	Rs/Tonne	1556.00	1568.00	1568.00	1568.00	1568.00
6a	Actual UI generation	MU	13.54	18.66	146.70	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	196.79	170.73	180.98	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	2.66	3.19	26.55	0.00	0.00
7	Actual Revenue from Trade	₹ in Crore			38.01	41.75	0.00
8	Total Revenue (2a + 2c + 5a + 7)	₹ in Crore	1057.37	1135.01	1127.85	991.02	1023.49

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Name of Utility : NLC INDIA LIMITED  
Name of Plant : Barsingsar Thermal Power Station (250 MW)

FORM NO : 1

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	68.789	72.738	75.672	80.000
1b	Actual/Expected Auxiliary Energy Consumption	%	12.866	12.991	13.134	13.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	323.94	159.02	152.44	346.76
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	100.13	50.07	50.07	100.13
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	1297.57	666.22	714.78	1515.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	148.05	132.60	132.60	132.60
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	192.10	88.34	94.78	200.95
5b	Actual/Expected Fuel Price considered	Rs/Tonne	841.00	1096.00	1096.00	1096.00
6a	Actual UI generation	MU	-26.53	-10.22	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	194.01	215.12	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	-5.15	-2.20	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	516.04	247.36	247.22	547.71

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Name of Utility : NLC INDIA LIMITED  
Name of Plant : Barsingsar Thermal Power Station (250 MW)

FORM NO : 2

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	63.48	58.92	68.79	71.23	80.00
1b	Actual/Expected Auxiliary Energy Consumption	%	13.51	13.94	12.87	13.07	13.50
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	305.80	280.43	323.94	311.46	346.76
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	99.56	100.13	100.13	100.13	100.13
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	1197.39	1115.40	1297.57	1381.00	1515.48
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	114.94	118.77	148.05	132.60	132.60
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	137.63	132.47	192.10	183.12	200.95
5b	Actual/Expected Fuel Price considered	Rs/Tonne	696*/837	853.00	853.00	853.00	853.00
6a	Actual UI generation	MU	-7.14	-12.72	-26.53	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	175.87	196.74	194.01	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	-1.25	-2.50	-5.15	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	443.43	412.90	516.04	494.58	547.71

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**Name of Utility : NLC INDIA LIMITED**  
**Name of Plant : Thermal Power Station - II Expansion (500 MW)**

**FORM NO : 1**

S. No.	Particulars	Unit	Previous Year 2016-17	Current Year (Apr-Sep) 2017-18	Current Year (Oct-Mar) 2017-18	Ensuing Year 2018-19
1a	Actual/Expected Availability	%	30.925	51.011	63.240	73.750
1b	Actual/Expected Auxiliary Energy Consumption	%	17.840	16.040	15.000	11.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	258.59	251.20	311.46	715.92
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	63.98	63.98	63.98	232.03
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	26.06	0.00
3	Actual/Expected Scheduled Generation	MU	1189.62	859.35	1243.00	2907.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	2.87	2.79	2.79	2.79
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	341.75	240.02	347.17	811.93
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2435.00	2435.00	2435.00	2435.00
6a	Actual UI generation	MU	-61.77	-4.27	0.00	0.00
6b	Actual UI rate	Paise/Kwhr	198.81	379.84	0.00	0.00
6c	Actual Revenue from UI	₹ in Crore	-12.28	-1.62	0.00	0.00
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	600.35	491.21	684.69	1527.85

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Name of Utility : NLC INDIA LIMITED  
Name of Plant : Thermal Power Station - II Expansion (500 MW)

FORM NO : 2

S. No.	Particulars	Unit	2014-15	2015-16	2016-17	2017-18	2018-19
1a	Actual/Expected Availability	%	17.972	19.392	30.925	57.130	73.750
1b	Actual/Expected Auxiliary Energy Consumption	%	27.420	22.467	17.840	15.520	11.500
2a	Actual/Expected recovery of Capacity Charge including Special/Compensation Allowance	₹ in Crore	15.60	28.46	258.59	562.66	715.92
2b	Actual/Expected recovery of Return on Equity	₹ in Crore	4.25	33.12	63.98	127.97	232.03
2c	Actual/Expected recovery of Incentive	₹ in Crore	0.00	0.00	0.00	26.06	0.00
3	Actual/Expected Scheduled Generation	MU	72.25	566.46	1189.62	2102.35	2907.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	2.22	2.63	2.87	2.79	2.79
5a	Actual/Expected recovery of Energy Charges	₹ in Crore	16.05	148.75	341.75	587.19	811.93
5b	Actual/Expected Fuel Price considered	Rs/Tonne	2435.00	2435.00	2435.00	2435.00	2435.00
6a	Actual UI generation	MU	0.00	-19.99	-61.77	-4.27	0.00
6b	Actual UI rate	Paise/Kwhr	0.00	219.61	198.81	379.84	0.00
6c	Actual Revenue from UI	₹ in Crore	0.00	-4.39	-12.28	-1.62	0.00
7	Total Revenue (2a + 2c + 5a)	₹ in Crore	31.64	177.21	600.35	1175.91	1527.85

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